




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.42/BB/17	-	Admission	230-232	Quality Engineering and Software Technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	SATYU P. JOHN SPT Legal	Advocate for petitioner. For	
	Sinchana. M.R	ROC/RD	
	J. K. Langoron	OL	

Counsel for petitioner is present. He has filed synopsis and OL has filed his report. Assistant from OL office is present. He reported that OL has no formal objection for approving the scheme. Similarly, Smt. M.R. Sinchana, appearing for ROC and RD reported that ROC has not raised any serious objection for approving the Scheme.

List it on 10.10.2017.



MEMBER (J)